

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal No(s). 161/2014

ARIF Appellant(s)

VERSUS

STATE OF U.P Respondent(s)
(with appln. (s) for exemption from filing O.T. and permission to
file additional documents and office report)

Date : 13/03/2015 This appeal was called on for hearing today.

For Appellant(s)

Ms. Uzmi Jameel Husain, Adv.
Mr. Shakil Ahmed Syed, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Vakalatnama on behalf of the respondent has not been
filed, despite that the standing counsel for the respondent -
State had entered appearance on the last date. None
is present rather as on date.

In the given circumstances, the appeal stands complete.

Registry to process to list the same before the Hon'ble

Court, as per rules.

(RACHNA GUPTA

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Signature Not Verified

Registrar

Digitally signed by
Rupam Dhamija
Date: 2015.03.18
17:48:08 IST
Reason: